

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:740  
ANSWERED ON:24.07.2015  
Training of Soldiers  
Venugopal Dr. Ponnusamy

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether training of soldiers in Jammu and Kashmir (J&K) is being conducted by the army in other States;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there are ten firing ranges in J&K but the State Government has refused to renotify all the leases that have lapsed in the past one year; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

- (a) & (b): Soldiers deployed in Jammu & Kashmir undergo training within the State or outside the State as per requirement.
- (c) & (d): There are 12 Field Firing Ranges (FFRs) in Jammu & Kashmir. The State Government has not refused renotification of any FFR. However, the State Government has been requested to renotify the FFRs where the lease has expired.

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